

National Company Law Tribunal


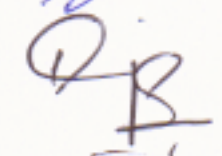
Allahabad Bench

CP NO. 179/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: Vedanta Infra-Engineering Pvt. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

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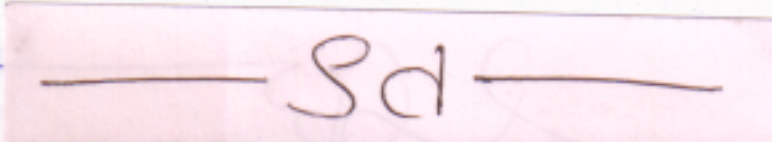
Advocate Sh. Shahid Kazmi for petitioner. Sh. Krishna Dev Vyas CGSC for the ROC, Kanpur.

A spare copy of the petition is supplied to the CGSC. The case is now fixed for reply/comments of the ROC.

The matter to be listed on 9<sup>th</sup> January, 2018.

Dated:05.12.2017

Typed by:  
Md.Zaid  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)